



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/1362/A

From :- Shri Kaushik Kumar Sharma,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
Member,
Motor Accident Claims Tribunal,
Nagaon.

Dated Guwahati the 4th March, 2020

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. MACT/N/573, dtd 02.03.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 03.03.2020 along with station leave permission, w.e.f. the morning of 03.03.2020 till the morning of 04.03.2020, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/1363/A, dated 4.3.2020

Copy to:

✓ 1-The Systems Analyst, Gauhati High Court.

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04/3/2020

JT. REGISTRAR (VIGILANCE)

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